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No.13

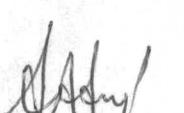
MA-2354/2004 OA-1163/2003

24.12.2004

Present: Sh. Ashish Nischal, proxy for Sh. Rajinder Nischal,
Counsel for applicants in MA/respondents in OA.
Sh. R.D. Makhija, counsel for applicants/respondents
In MA.

MA-2354/2004

Time to comply with the Tribunal's directions is extended till
31.3.2005. No further time would be granted to the respondents. MA
is accordingly disposed of.


(S.A. Singh)
Member(A)


(Shanker Raju)
Member(J)

/vv/